

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 88 & 247 OF 2018 IN
APPEAL NO. 19 OF 2018

Dated: 29th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd. & Ors.

.... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Roohina Dua
Mr. Cheitanya Madan

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-1 to 4

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-5

ORDER

List this matter on **26.11.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

PR/PK

(Justice N. K. Patil)
Judicial Member